

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 739 of 2018

M/s Kandy Hill Hospital Appellant

Versus

State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Sunil Kumar Agarwal, Advocate

For the Respondents: Mr. Ashutosh Anand, Addl. A.G.-III

Oral Order
06/Dated: 10.09.2020

Learned counsel for the appellant submits that he has already filed true typed copy of Annexure-4 yesterday.

Let the Office verify it and if the defects are not removed, put up this case again after one week.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)